HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

EMG-WP(C) No. 23/2020 EMG-CM No. 44/2020

Satvinder Singh

.....Petitioner (s)

Through :- Mr. Sachin Gupta, Advocate (on video Call from residence in Jammu)

V/s

Presentation Convent Senior Secondary School and anr.Respondent(s)

Through :- Ms. Garima Gupta, Advocate (on voice Call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

<u>ORDER</u> 01.06.2020

Ms. Garima Gupta, learned counsel has stated that she has filed power of attorney on behalf of the respondents, but she is not having the copy of the writ petition. Mr. Sachin Gupta, learned counsel for the petitioner states that he will supply soft copy of the writ petition to the counsel for the respondents today only. On receipt of copy of the writ petition, respondents shall file their reply on or before the next date of hearing with an advance copy to the other side.

List on 29.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 01.06.2020 (Rakesh)